

F.No. 01(03)/Roster/CESTAT/2018
Customs, Excise & Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 24.01.2018

ORDER NO. 14 OF 2018


Hon'ble President is pleased to partially modify the Roster Order No. 180 of 2017 for CESTAT, Mumbai to the extent indicated below:-

COURT	PERIOD	WORK ASSIGNED
Hon'ble Shri Ramesh Nair, Member (Judicial) and Hon'ble Sh. C. J. Mathew, Member (Technical)	From 05/02/2018 to 16/02/2018	Excise & Customs and Service Tax Division Bench Matters

Note:

1. Whenever any Member of a Division Bench is un-available the other Member of that Bench will hear Single Member matters, as notified.

By Order


(A. Mohan Kumar) 24/1/18

Registrar

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Dy.Registrar